

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 83 OF 2017

Dated: 5th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

U.P. Ceramics and Potteries Ltd.

...Appellant(s)

Vs.

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanyat Lodha
Ms. Sanjana Saddy

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Ms. Megha Karnwal for R. 2 to 4

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **26.09.2018**.

(S. D. Dubey)
Technical Member
mk/tpd

(Justice Manjula Chellur)
Chairperson